

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZEP INFRATECH LIMITED

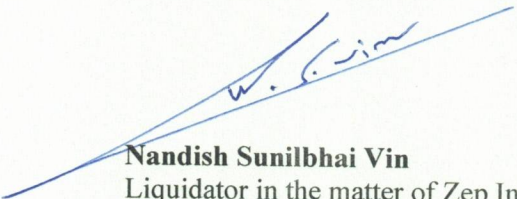
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ZEP INFRATECH LIMITED
2.	Date of incorporation of corporate debtor	18.02.1994
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899GJ1994PLC050189
5.	Address of the registered office and principal office (if any) of corporate debtor	ABHIJIT, 7TH FLOOR MITHAKHALI SIX ROAD, ELLISBRIDGE, AHMEDABAD, Gujarat, India, 380006
6.	Date of closure of Insolvency Resolution Process	23.06.2025
7.	Liquidation commencement date of corporate debtor	23.06.2025
8.	Name and registration number of the insolvency professional acting as liquidator	Nandish Sunilbhai Vin IBBI/IPA-001/IP-P-02117/2020-2021/13270
9.	Address and e-mail of the liquidator, as registered with the Board	Address: C/53, Shanti Niketan Row House, Opp Sagar Complex, Anand Mahal Road, Surat- 395009 Email id: ip.nandish.vin@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 301, Sovereign Shoppers, Near Sneh Sankul Wadi, Besides Sindhu Seva Samiti School, Anand Mahal Road, Surat- 395009- Email id: zep.liquidation@gmail.com ip.nandish.vin@gmail.com
11.	Last date for submission of claims	23.07.2025

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Zep Infratech Limited** on **23.06.2025**.

The stakeholders of **Zep Infratech Limited** are hereby called upon to submit their claims with proof on or before 23.07.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Nandish Sunilbhai Vin

Liquidator in the matter of Zep Infratech Limited

Registration No.: IBBI/IPA-001/IP-P-02117/2020-2021/13270

AFA Valid Upto :- 31/12/2025



Date :27.06.2025

Place : Surat

